

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 125

CP No. 84/Chd/Hry/2023

**IN THE MATTER OF:**

Regional director (NR),  
Ministry of Corporate Affairs

...Petitioner

Vs.

Startrack Tracon Pvt. Ltd.

...Respondent

**Under Section:** 233 (5), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 22.05.2024.

-sd-  
Court Officer

April 10, 2024  
SM